

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

O.A. No.507/2017

New Delhi, this the 13th day of February, 2017.

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)
HON'BLE MR. RAJ VIR SHARMA, MEMBER (J)**

Neha Gangwar
D/o Sh. Jitender Singh Gangwar
Age: 29 years, Category-OBC, Group-B
Applied for TGT, Social Science, Female (119/12)
Roll No-55001006
R/o B-29, Matiala Extn.
Gali No.3 Behind Govt. Girls Sr.Sec. School
Uttam Nagar, Delhi-110059 .. Applicant

(By Advocate: Shri Sachin Kumar Jain)

Versus

1. Delhi Subordinate Service Selection Board
Through its Chairman/Secretary,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
2. Govt. of NCT Delhi
Directorate of Education,
Through its Director
Old Secretariat Building,
Vidhan Sabha, Delhi-110054. ... Respondents

ORDER (ORAL)

By Mr. Shekhar Agarwal:

Learned counsel for the applicant submitted that the applicant was a candidate for the post of TGT (Social Science) (Female) under the OBC category. The result was declared by the respondents on 31.05.2016. However, applicant's name does not figure in the list of successful candidates despite securing more

(2)

marks than the cut off marks. On enquiring through RTI Application, she came to know that the reason for not issuing appointment letter to her was that her OBC Certificate was still under verification. The applicant made several representations, including one on 08.11.2016. However, the respondents have not yet taken any decision so far. Applicant's counsel submitted that the applicant would be satisfied in case direction is given to the respondents to take a decision on the representation of the applicant within a given timeframe.

2. Accordingly, we dispose of this OA at the admission stage itself without going into the merits of the case and without issuing notice to the respondents with a direction to take a decision in the pending representation of the applicant within a period of six weeks from the date of receipt of a certified copy of this order. The respondents shall communicate their decision to the applicant by means of a reasoned and speaking order. No costs.

(Raj Vir Sharma)
Member (J)

/kdr/

(Shekhar Agarwal)
Member (A)